

transactions concerning movable property which exceed one thousand rupees in value. Besides this, no other directive has been issued on this point.

Prohibition in Defence Services

*932. **Shri Dabhi:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 852 on the 8th August, 1956 and state:

(a) whether Government have now taken any decision regarding the introduction of prohibition in the Defence Services; and

(b) if so, the nature thereof?

The Deputy Minister of Defence (Sardar Majithia): (a) and (b). In furtherance of the Government policy in respect of prohibition, effective steps have already been taken to reduce progressively the consumption of liquor by men in the Armed Forces. The decision regarding the introduction of prohibition in the Armed Forces will depend on the policy adopted by Government in this regard for the country as a whole.

Olympic Games

*939. **Shri Keshavaiengar:** Will the Minister of Education be pleased to state the method of selection of Indian athletes for the Olympic Games?

The Deputy Minister of Education (Dr. M. M. Das): Selection of the athletes is made by the sports Federations concerned.

Primary School Teachers in Tripura

*940. **Shri Dasaratha Deb:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Government of India have not yet sanctioned for the current financial year the salaries of about 200 Primary Teachers of Tripura who got their appointment in 1955-56;

(b) if so, what are the reasons for this; and

(c) whether Government propose to make the appointments of these Primary Teachers permanent in the near future?

The Deputy Minister of Education (Dr. M. M. Das): (a) The teachers in question are being paid the salaries regularly.

(b) Does not arise.

(c) The matter is under consideration by the Tripura Administration.

Hindustan Aircraft Factory

*941. **Shri R. P. Gargi:** Will the Minister of Defence be pleased to state:

(a) the number of technical personnel of the Hindustan Aircraft Factory that will be trained for newly developed wing for the manufacture of integrated coaches by the M.A.N. (Maschinenfabrik Augsburg Nuernberg) at Nuernberg, in West Germany;

(b) the number of technicians and engineers that will be sent by M.A.N. to train Indian technicians at the Hindustan Aircraft Factory; and

(c) the cost that Government and Messrs M.A.N. shall have to incur respectively?

The Deputy Minister of Defence (Sardar Majithia): (a) to (c). It will not be in the interest of the Hindustan Aircraft (Private) Limited to give out the particulars asked for.

Primary School Teachers of Tripura

*943 { **Shri Biren Dutt :**
Shri Dasaratha Deb:

Will the Minister of Education be pleased to state:

(a) how many Primary School Teachers of Tripura have been served with the notices of termination of services from January to October, 1956;

(b) whether any new appointments have been made to those posts; and

(c) if so, the reasons for such action?

The Deputy Minister of Education (Dr. M. M. Das): (a) Nine.

(b) Seven out of nine posts have been filled up.

(c) The teachers had been appointed on purely temporary basis and their services were terminated according to rules.

बिबेशी बीमा समवाय

*९४४. **श्री अनिरुद्ध सिंह:** क्या बिबेशी मंत्री यह बताने की कृपा करेंगे कि :

(क) इस देश में बीमा व्यवसाय के राष्ट्रीयकरण से पूर्व कौन-कौन से विदेशी बीमा समवाय अपने कर्मचारियों को निवृत्ति-बेतन (पेंशन) देते थे ;